

By MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-28/2023/2962/A

From :- Shri Romen Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. B. Gogoi,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 31st March, 2023

Sub:- **Exemption from participation in the Programme.**

Ref:- Your letter No. SDM(J)/1358 dated 28.03.2023.

Sir,

With reference to the above, I am directed to inform you that, you have been exempted from participation in the Platinum Jubilee Celebration Programme of the Hon'ble Gauhati High Court on 14.04.2023.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-28/2023/2963/A, dated 31.03.2023.

Copy to:-

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for sending the letter via Email to the concerned officer.

31/3/2023
REGISTRAR (VIGILANCE) *Pts*